

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) No complaint/PCR call has been received by Delhi Police of using Loud speakers at high volumes in the morning Aerobic classes at DDA's Sir Fort Sports Club South Delhi.

(b) and (c) As per Hon'ble Supreme Court guidelines, use of loud horns, tapered silencers, and loudspeakers is completely banned between 10 PM to 6 AM except in public emergencies. Standing Order No. 363/2009 has been issued by Delhi Police to deal with the menace of noise pollution.

Mudgal Committee Report

723. SHRI A.W. RABI BERNARD:
SHRI SALIM ANSARI:
SHRI JAI PRAKASH NARAYAN SINGH:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state;

(a) whether the Empowered Committee by Justice Mudgal has submitted its report on issues concerning the Cinematograph Act to the Ministry, if so, the details thereof;

(b) whether the Committee has given its suggestions regarding issues such as advising panel, guidelines for certification, portrayal of women, obscenity and communal disharmony; and

(c) if so, details thereof;

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI): (a) to (c) Yes, Sir. The Expert Committee constituted under the Chairmanship of Justice Mukul Mudgal to examine the issues of certification under the Cinematograph Act, 1952 has submitted its report on 28.9.2013. The report submitted by the Committee has been uploaded in the Ministry of Information and Broadcasting's website www.mib.nic.in for seeking comments from the public. The recommendations *inter alia* are on issues such as advisory panels, guidelines for certification, portrayal of women, obscenity and communal disharmony.

Competition to Doordarshan from private channels

724. SHRIMATI T. RATNA BAI:
SHRI MOHD. ALI KHAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state: